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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gowtham Kumar
A Hiban Vijay AK

Counsel for R₁-R₂ A Hiban

ORDER

Counsel for petitioner present. Proxy counsel representing Shri.K.Gowtham Kumar, counsel for respondent present. He stated that the counsel on record is engaged in the High Court and prays time for submission of final arguments. At request, time is extended. Put up on **02.03.2017 at 10.30 A.M.**

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

K.ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)